## Welfare of Students Stranded in Soviet Russia

3399. SHRI RAMDAS AGARWAL: DR. ABRAR AHMED: SMT. RATAN KUMARI: SHRI JAGIR SINGH DARD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2610 given in the Rajya Sabha on 13th March, 1992 and state:

- (a) whether Government have rece ived any Memorandum from the Pre sident of the State Welfare Associa tion for the welfare of more than two hundred Indian students in the erst while Soviet Union who have been stranded in Moscow for the past 10 days as reported in the Hindustan Time dated the 19th July, 1992;
- (b) whether it is a fact that these students have been asked' to deposit 1000 US dollars every year if they wish to complete I continue their medi cal/engineering courses further and that no assistance of any kind has so far been provided to such students by the Indian Mission with the result that they are finding it very difficult to buy food and' other essential items; and
- (c) if so, what remedial steps Gov ernment have taken or propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (e) No Memorandum from the President of the State Welfare Association appears to have been received in the relevant Division of the Department of Education, However, the matter has been looked into. It has been ascertained from the Ministry of External Affairs that the Institute contemed in Nalchik, Russia had expressed' inability to accept, any furthei

liability in the case of 99 Indian students since the private agency that sponsored them from India had not made due payments to 1jhem. The Indian Embassy in Moscow did attempt to intervene in the matter, but non fulfilment of its obligations by private agencies cannot be the liability to the Government.

However, the Indian Embassy in Moscow has been intervening as far as possible in such cases. Besides, other possible measures have been taken to help students in the erstwhile USSR, viz. the Reserve Bank of India has issued instructions to the Banks and Foreign Exchange dealers to allow parents and guardians of such students to remit upto 50 US Dollars per month. The purchase of tickets to return from Moscow to India in India in Indian rupees has also been authorised:

## Extending the facilities admissible to Central Government Employees to Kendriya Vidyalaya Sangathan Employees

3400. SHRI MISA R. GANESAN: SHRI RAM GOPAL YADAV: SHRI MOHD. KHALEELUR RAHMAN;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- a) what are the details of special allowances and facilities admissible to the Central Government employees posted in North-Eastern Region as on date;
- (b) whether Kendriya Vidyalaya Sangathan has been fully extending these facilities to its employees posted in that Region; and'
- (c) if not the reasons and justification thereof?